

TO BE PUBLISHED IN PART II SECTION 3(14) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 29.11.84

NOTIFICATION
(INCOME-TAX)

No. 662 (F.No.197-A/35/82-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Shri Krishna Janmasthan Seva-Sansthan, Mathura" for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.

sel
(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Trustee, Shri. Krishna Janmasthan Seva Sansthan, Mathura(U.P.)
2. The Commissioner of Income-tax, Agra, with ref. to his letter F.NO.120(8)/83-84/CIB/Agra/10(23C)(V)/2265 dt.11.7.84.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of Q&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dto. of Ins.(R&PR), New Delhi (5 copies).
9. Director of Training, DTS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

H. K. Ram
(ATMA RAM)
SECTION OFFICER

भारत के राजपत्र के भाग 11, खण्ड 3 §i.i.ii में प्रकाशनार्थ

भारत सरकार

वित्त मंत्रालय

§राजस्व विभाग§

....

नई दिल्ली, दिनांक 29.11.84

अधिसूचना

§आयकर §

सं० 60C2 §फा०सं० 197-क/35:82-आ०क०§नि०-1 § § :

आयकर अधिनियम, 1961 §1961 का 43§ की धारा 10 की उपधारा

§23 ग§ के उपखण्ड §V § द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए,

केन्द्रीय सरकार, एतद्वारा उक्त खण्ड के प्रयोजनार्थ, "श्री कृष्ण जन्मस्थान

सेवा संस्थान, मथुरा" को कर निर्धारण वर्ष 1985-86 से 1987-88 तक के

वर्तमान आने वाली अवधि के लिए अधिसूचित करती है ।

210

§ आर०के० तिवारी §

ज्वर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

§राजौरी गार्डन के पास§, नई दिल्ली ।

प्रतिलिपि अंग्रेजी पाठानुसार प्रेषित ।